

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6838
ANSWERED ON:09.05.2003
IDBI ASSISTANCE TO POWER PROJECTS
PUSHPDAN SHAMBHUDAN GADHAVI

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Industrial Development Bank of India (IDBI) has provided any assistance for power projects in Gujarat;
- (b) if so, the details thereof; (
- (c) the number of power projects cleared/rejected pending as on date;
- (d) the amount required for this purpose; and
- (e) the time by which the pending proposals are likely to be cleared by IDBI?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) & (b): Industrial Development Bank of India (IDBI) has so far sanctioned financial assistance of Rs.3014 crore to eight power projects with generating capacity aggregating 2906 MW in the State of Gujarat. As regards the details thereof, in accordance with the practices and usages customary amongst the banks and in conformity with provisions of statutes governing the financial institutions as also the provisions of the Public Financial Institutions (Obligations as to Fidelity and Secrecy) Act, 1983, the information in respect of the individual constituents of the Public Financial Institutions cannot be divulged.

(c): IDBI has reported that out of the eight assisted power projects, sanction to one project was cancelled at the request of the company while another project did not avail the sanctioned assistance.

(d): IDBI has reported that the eight assisted power projects in the State involve an aggregate investment of Rs.13,039 crore. IDBI's aggregate sanction to these projects stood at Rs.3014 crore.

(e) As on date, there is no power project pending with IDBI for sanction of financial assistance in the State of Gujarat.